

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : GWALIOR**

**Civil Contempt Petition No.202/00009/2020**

(in OA 202/00439/2019)

Gwalior, this Friday, the 14<sup>th</sup> day of February, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Kalyan Singh S/o Shri Angad Singh, Aged – 50 years, Occupation Service – Group D Post, R/o Village Amrol, District Gwalior – 474011.
2. Ramesh Raikwar, S/o Shri Kalicharan, Aged – 41 years, Occupation – Service, Group D Post, R/o Behind Old Jail Road, Datia, (M.P.) – 479140.
3. Maqbool Khan, S/o Shri Mannu Khan, Aged – 57 years, Occupation – Service Group D Post, R/o- Dubiyana Mohalla, Chanderi, District Guna (M.P) - 471309

**-Petitioners**

(By Advocate – **Shri Nirmal Sharma**)

**V e r s u s**

1. Smt. Usha Sharma, Director General, Archeological Survey of India, Janpadh New Delhi – 110001.
2. Shri Praveen Kumar Mishra, Regional Director (Central Zone), Archeological Survey of India, TT Nagar, Bhopal M.P.
3. Dr. Piyush Bhatt, Superintendent Archeologist Archeological Survey of India, Bhopal Zone, Bhopal M.P

**-Respondents**

**O R D E R (O R A L)**

**By Navin Tandon, AM.-**

Learned counsel for the petitioner seeks to withdraw this Contempt Petition with liberty to file afresh.

2. Accordingly, CCP is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
*am*

**(Navin Tandon)**  
**Administrative Member**